

Co- accused details attached on a separate sheet

Filing no.A.B.A.-8489/2020

Md. Manauar Ansari@ manawar Ansari Versus

The State of Jharkhand

Advocate for Petitioner

Sri Tarun kumar

Defects

6 (b) provision of law – may be corrected

- (i) Alleged section at para 1 may be stated as per F.I.R
- (ii) Year of G.R. case may be corrected at para 1
- (iii) Annexure -1 statement may be corrected at para 3.